

to provide any financial assistance to these shopkeepers?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):** (a) No alternative sites/plots have been proposed for allotment to the shopkeepers of Maulana Azad Road Officers' Hostel, New Delhi, who had been allotted shops by the Ministry of Defence on a licence basis which expired in December, 1987.

(b) and (c). Does not arise.

(d) There is no such proposal.

[English]

#### **Procurement of Wheat**

9051. **SHRI K.S RAO:**  
**SHRIP. NARSAREDDY:**

**Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:**

(a) whether the quantity of wheat procurement targeted for 1989-90 had fallen short of;

(b) if so, the quantity targeted and the quantity actually procured;

(c) the reasons for the shortfall;

(d) the target fixed for wheat procurement for the 1990-91 marketing season; and

(e) the quantity of wheat likely to be procured actually during the period?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):**  
(a) No, Sir.

(b) Against target of 9 million tonnes, 9004 million tonnes were procured.

(c) Does not arise.

(d) No target has been fixed. All the wheat stocks that are offered by the farmers at the procurement price will be procured.

(e) About 10 million tonnes.

[Translation]

#### **Working of Pool Officers in Various Hospitals**

9052. **SHRI KALPNATH SONKAR:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether pool officers working in various hospitals are selected through C.S.I.R. and U.P.S.C.;

(b) if so, whether pool officers used to work on the same post till they were absorbed permanently;

(c) whether pool officers are at present appointed for two years only;

(d) if so, the reasons therefor; and

(e) the steps being taken by Government to regularise the services of doctors working as pool officers?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) Yes, Sir.

(b) Medical Pool Officers are attached to hospitals and other medical institutions in India, and work as pool Officers during the entire tenure, or till they obtain temporary or permanent employment in India, whichever is earlier.

(c) Yes, Sir.

(d) The Pool Scheme was reviewed in